## FAREWELL REFERENCE TO HON'BLE MR. JUSTICE SHIV NARAYAN DHINGRA, JUDGE, DELHI HIGH COURT

Hon'ble Justice Shiv Narayan Dhingra, my esteemed peers on the Bench, Mr. A.S. Chandhiok, learned Additional Solicitor General and President of Delhi High Court Bar Association, Mr. Ved Prakash Sharma, representative of Bar Council of Delhi, Mr. D.K. Sharma, Hony. Secretary of Delhi High Court Bar Association, learned members of the Bar and family members of Justice Dhingra.

Today, we have assembled here to bid farewell to Justice Shiv Narayan Dhingra who has to his credit acquisition of qualification in fields various including Mechanical Engineering and Company Secretaryship. The teacher in him inspired him to teach in mid 80's in Law The academician in him enthused him to Centre-II in Delhi University. edit the Matrimonial Law Reporter for almost a decade. As a member of the noble profession, he religiously maintained and scrupulously sustained the dignity, sincerity and nobility of the profession and his intense desire to be a part of the justice dispensation system, he joined as an Additional District and Sessions Judge in the month of January, 1988.

With the passage of time, he excelled handling litigations pertaining to the matrimonial issues, offences under TADA, 1984 Riots, POTA and the Rent Control. As the District and Sessions Judge, Delhi for almost a period of one year commencing February 24, 2005 to February 27, 2006, he not only showed his ability as the Head of the district judiciary but also reflected his inner capacity of controlled administration.

The 28th February, 2006 witnessed him as a Member of the Bench of Delhi High Court. As a Judge, it can be stated with certitude that he has acquitted himself with devoted sacrosanctity. His commitment to duty is exemplary. His approach, as the judgments do reveal, have been well researched and there is intrinsic ratiocination. That apart, which makes him stand apart, is his normative perception which has a social phenomenon. While laying down the law, Justice Dhingra has laid emphasis on the social values that a civilized and cultured society is required to perceive and follow. He was simultaneously analytical and innovative. Very rarely one sees both the qualities so holistically balanced. His hard work not only projects an attitude of an individual to march on

the path of quality but also magnifies a sensible and a sensitive institutional philosophy.

In the last eight months of my acquaintance with him, I have observed in my humblest way the rationalistic approach he has to a problem and his intolerance to any kind of deviancy from the well-cherished values of a judge. One may, at times, feel that he has a total individualistic perception but I must pleasantly and candidly state that behind this individualistic phenomenon the institutional road map is visible. I have been told that he has compelled the junior members of the Bar to do hard work and to come up to mark. This is because there is a teacher in him which the Bar has acknowledged.

As a person, Justice Dhingra has been quite warm and as a colleague his suggestions, on many an occasion, have been extremely useful and I have no hesitation in admitting the same.

My colleagues and I would miss Justice Shiv Narayan Dhingra but I am sure his services will be utilized in due course of time.

We wish him good health and long life so that he can serve the institution and the society.

Thank you,

Chief Justice 1-3-2011.